

GOVERNMENT OF INDIA  
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

**LOK SABHA**  
**UNSTARRED QUESTION NO. 1953**  
TO BE ANSWERED ON 12.02.2021

**MOTHER AND CHILD PROTECTION CARD UNDER PMMVY**

1953. COL. RAJYAVARDHAN SINGH RATHORE:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) the amount of funds allocated and number of beneficiaries who have received financial assistance under Pradhan Mantri Matru Vandana Yojana (PMMVY);
- (b) the number of Mother and Child Protection Cards (MCP) issued under the scheme since its inception both nationally and district-wise in the State of Rajasthan;
- (c) the time taken to process MCP applications along with the number of pending applications district-wise for the State of Rajasthan;
- (d) the time taken for disbursement of funds once application is filed after procurement of MCP; and
- (e) the details of such cases where there have been delays in payment of benefits?

**ANSWER**

MINISTER FOR WOMEN AND CHILD DEVELOPMENT  
(SHRIMATI SMRITI ZUBIN IRANI)

(a) As on 29.01.2021, maternity benefits amounting to Rs.7995.65 crores (including Central and State share) have been paid to more than 2.40 crores eligible beneficiaries under Pradhan Mantri Matru Vandana Yojana (PMMVY) since inception of the scheme.

(b) & (c) No Mother and Child Protection Cards are issued under PMMVY scheme.

(d) The average time taken for disbursement of funds once a beneficiary is registered on Pradhan Mantri Matru Vandana Yojana-Common Application Software (PMMVY-CAS) is 35.14 days.

(e) The PMMVY scheme guidelines provide for payment of maternity benefits to eligible beneficiaries within 30 days from the date of registration on PMMVY-CAS. Around 23% of total applications received took more than 30 days for payment of maternity benefits to beneficiaries on account of corrections required in the applications and due to delays in release of State share. Therefore, time taken to process applications depends on how fast States respond.

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